

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 14

CA No. 184/2019, 403/19, 887/2019, 888/19 & 977/19

**IA No.
874/2020
1567/23**

**In
CP(IB) No. 121/Chd/Pb/2018
(Admitted)**

**Under Section 9 & 60(5), 66 IBC
2016, & 22(2), 25(2)(j), 19(2) IBC 2016
54, IBC 2016 & R 11, NCLT 2016**

In the matter of:-

RPG Industrial Products Pvt. Ltd.Petitioner/Operational Creditor

Vs.

Sahil International Pvt. Ltd.Respondent/Corporate Debtor

Present :

Mr. Pulkit Goyal with Ms. Saleena Dhaliwal, Advocates for the erstwhile RP in CA No. 184/2019.

Mr. Sham Lal Saha with Mr. Deepankur Sharma Advocates for the liquidator.

Mr. Akant K. Mittal, Advocate for respondent Nos. 1 and 3 in CA No. 403/2019 & 887/2019.

Mr. Ashish Pawar, Advocate for respondent No. 4 in CA No. 888/2019.

CA No. 184/2019

It is stated by learned counsel for liquidator that he has been recently engaged. He is also directed to file Vakalatnama. Mr. Deepankur Sharma, Advocate has stated that the resolution plan was not settled but was rejected by COC. Mr. Pulkit Goyal, Advocate has stated that the resolution plan has not been settled so far.

Pleadings in CA No. 184/2019 are complete. Let it be listed for arguments on 06.10.2023.

CA Nos. 403/19, 887/2019, 888/19 & 977/19 & IA No. 874/2020

List on 06.10.2023.

IA No. 1567/2023

This is a Progress Report for the period from 01.04.2023 to 30.05.2023.
The same is taken on record subject to just exceptions. Thus, IA No. 1567/2023
is disposed of accordingly.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 4, 2023
Vriti